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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

Original Application No.1354 of 2006.

Allahabad, this the 7<sup>th</sup> day of December, 2006.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman  
Hon'ble Mr. P.K. Chatterji, Member (A)

Vimal Kumar Mishra,  
Son of Shri Babu Ram Mishra,  
Presently posted as P.G.T. History Deptt.  
Jawahar Navodaya Vidyalay Etawah.

...Applicant.

(By Advocate : Shri A. Shukla)

Versus

1. Union of India through Secretary H.R.D., New Delhi.
2. Commissioner Navodaya Vidyalaya Samiti A/28 Kailash Colony, New Delhi.
3. Deputy Commissioner, Navodaya Vidyalaya Samiti, Lucknow, U.P.
4. Joint Commissioner Personnel, Navodaya Vidyalaya Samiti, Delhi.
5. Principal, Jawahar Navodaya Vidyalaya Etawah.

...Respondents.

O R D E R

By Hon'ble Mr. Justice Khem Karan, V.C. :

The applicant is a Post Graduate Teacher (P.G.T.) in Navodaya Vidyalaya Etawah. He says that promotions to the post of Vice Principal from among P.G.T were considered but the case of the applicant was wrongly rejected and his

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juniors were promoted. He says that he has given a representation to the respondent No.2 against his wrong rejection but he has passed no orders to the knowledge of the applicant. Learned counsel for the applicant wants that this OA may be finally disposed of with a suitable direction to respondent No.2 to take early decision on his representation dated 26.9.2006 (Annexure-3).

2. We think the request of Shri A. Shukla may be accepted so this OA is finally disposed of with a direction to respondent No.2 to consider and dispose of the said representation in the light of the relevant rules/orders on the subject within a period of two months from the date of certified copy of this order is produced before him. No costs.

*meath*

Member-A

*1/Jan/07  
7.12.36*

Vice-Chairman

RKM/